

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P No. 131/2014

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>th</sup> October 2017, 10.30 A.M**

Name of the Company		Prem Kumar Agarwal & Ors. -Versus- U.K. Developers pvt.Ltd. & Ors	
Under Section		397-398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Ratnanka Banerjee, Snr. Advocate
  2. Surabhi Banerjee, Advocate
  3. Kuldeep Mallick, Advocate
- for the petitioner / Surabhi Banerjee  
Adv.  
24/10/17.

SHAUNAK MITRA, Adv. }  
NEHA SOMANI, PCS } R1 to R6

ORDER

Soman  
24/10/2017

Ld. Counsel for the petitioners and the respondents are present.

Both the parties are directed to file written submission within 30 days with a copy in advance to the opposite parties.

List on 07/12/2017 for arguments.

sd

(Jinan K.R.)  
Member (J)

sd

(Vijai Pratap Singh)  
Member (J)